### GOVERNMENT OF INDIA MINISTRY OF WOMEN AND CHILD DEVELOPMENT

#### LOK SABHA UNSTARRED QUESTION NO.545 TO BE ANSWERED ON 09.12.2022

# BASIC INFRASTRUCTURE IN ANGANWADI CENTRES

## 545. SHRI LAVU SRI KRISHNA DEVARAYALU:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the number of Anganwadi Centres presently functioning in the country;
- (b) whether the Government has taken note that as per a report by NITI Aayog and World Food Programme, basic infrastructural facilities like drinking water and toilet facility are not available in many Anganwadi centres;
- (c) if so, the reasons therefor and the steps taken to rectify the situation;
- (d) whether it is also true that almost 25% of AWCs run in rented buildings; and
- (e) if so, the time frame by which permanent buildings will be provided to the aforementioned centres?

### ANSWER

### MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI SMRITI ZUBIN IRANI)

(a) As on 30.6.2022, 13,91,412 Anganwadi Centres (AWCs) are functioning across the country.

(b) & (c) For the development of infrastructure at Anganwadi Centres, several measures have been taken under Saksham Anganwadi and Poshan 2.0, (Mission Poshan 2.0) for improving infrastructure facilities at Anganwadi Centres (AWCs). 2 lakh AWCs @ 40,000 AWCs per year shall be strengthened, upgraded and rejuvenated across the country for improved nutrition delivery and for early childhood care and development. Under Swachhta Action Plan, provision of drinking water facilities and toilet facilities has been made. Anganwadi Workers have been provided with Smart Phones for efficient service delivery.

Streamlined guidelines were issued on 13.01.2021, covering several aspects such as quality assurance, roles and responsibilities of duty holders, procedure for procurement, integrating AYUSH concepts and Data management and Monitoring through 'Poshan Tracker' for transparency, efficiency and accountability in delivery of Supplementary Nutrition.

(d) & (e) There is a provision for construction of 50,000 Anganwadi buildings in convergence with MGNREGA during 15<sup>th</sup> Finance Cycle. Ministry has also issued directions to States/UTs to co-locate those Anganwadi Centres which are running on rent without sufficient infrastructure, with the nearby Primary Schools. In addition, States/UTs have also been advised to continue to tap funds for construction of AWC buildings from various schemes such as MPLADs, MLALADS, BRGF (Backward Regions Grant Fund), RIDF (Rural Infrastructure Development Fund), Finance Commission Grants to Panchayati Raj Institutions, National Rural Employment Guarantee Act (NREGA), Multi-Sectoral Development Programme (MSDP) of Ministry of Minority Affairs, etc. States at their level in their own discretion shall involve Individuals, Companies, Business Houses and Institutions of repute and CSR funds for construction of AWCs purely on pro bono basis without any obligation.

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